GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:5549 ANSWERED ON:30.04.2013 USE OF CINEMA HALLS BY CBFC Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Central Board of Film Certification (CBFC) uses private cinema halls on rent basis for screening of films for certification;
- (b) if so, the reasons therefor;
- (c) whether the Government does not use its own office/other Government offices for screening of movies for the said purpose;
- (d) if so, the reaction of the Government/CBFC thereto;
- (e) whether the Government proposes to arrange its own office for the said purpose in order to save its funds; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a): Regional Offices of Central Board of Film Certification (CBFC) except Regional Office, Kolkata, use private cinema halls for screening of celluloid films. However, video films are screened in CBFC Offices.
- (b) & (c): Due to non-availability of screening facilities for celluloid films in the Regional Offices of CBFC, private cinema halls are used. Regional Office, CBFC, Kolkata has its own screening facility.
- (d) to (f): In the 12th Five Year Plan, a provision has been made for installation of digital projection system in CBFC, Mumbai and other Regional Offices.